NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/220/2016

NAME OF THE PETITIONER(S)

: Manah Tradelink Private Limited

NAME OF THE RESPONDENT(S)

: Mercury Granites Private Limited & 6 others

UNDER SECTION

: 111 of companies act 1956

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

(1) T.v.P. Saivihan Sandeel

Ly Han Charkarno

Coursel M

p.v.P. San VII

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Perusal of previous orders reveal that many opportunities were given to the respondents to file counter. The same has not been filed till date and the respondents alongwith the counsel are absent today In the circumstances one more opportunity is granted to the respondents for filing counter and counsel for petitioner is directed to inform the counsel for respondent the next date of hearing. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)